



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Tuesday, 12th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM  
COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL(Suo Moto)/1/2023</a> FIXED	XXX <b>Versus</b> IN RE - UNION OF INDIA AND 5 ORS	MR H K DAS SC, GHC	MR. R K TALUKDAR, SC, NHAI MR. C SHARMA MR. C BARUAH, SC, NHIDCL
2	<a href="#">Cont.Cas(C)/589/2023</a> FIXED	DIPALI BARMAN <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
3	<a href="#">I.A.(Civil)/3773/2023</a> FIXED in WA/375/2023	THE GENERAL MANAGER (LA AND COORD.) AND 4 ORS. <b>Versus</b> ILABATI DEB AND 7 ORS.	MR. D GOGOI MR. I BORTHAKUR	MR. A J SARMA MR. P D NAIR MR H GUPTA
4	<a href="#">I.A.(Civil)/410/2024</a> FIXED in WA/993/2024 <b>WITH</b> <a href="#">WA/993/2024</a> (Filing Number)	THE UNION OF INDIA <b>Versus</b> SRI CHANDAN RAI  Union Of India And Ors <b>Versus</b> Shri Chandan Rai E	C.G.C. MR H GUPTA  HAREESH GUPTA	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
5	<a href="#">Cont.App.(C)/2/2023</a> FIXED, WITH WA/42/2023 (D/O)	TONMOY PRATIM BORGOHAIN, IAS <b>Versus</b> MOONSOON BARKAKOTI	MR. D SAIKIA MR D KALITA MR. D NATH MS. M DEVI	MR. K N CHOUDHURY MR. J PATOWARY
6	<b>WITH</b> <a href="#">Review.Pet./6/2024</a>	THE STATE OF ASSAM AND ANR <b>Versus</b> MOONSOON BARKAKATI AND ORS	MR. D NATH SR. GA, ASSAM	MR. K N CHOUDHURY (r-1) MR. J PATOWARY
7	<a href="#">WA/74/2024</a> B/O	ABUL KALAM AD 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD (BUILDING) SC, REVENUE
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
8	<a href="#">PIL/12/2024</a> FIXED	GITIKA BHATTACHARJYA AND 12 ORS <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I.

**- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -**

9	<a href="#">WA/425/2023</a> FIXED	M/S RIU ENTERPRISES <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS MR M HANDIQUE	SC, I O C
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
10	<a href="#">WP(C)/1790/2023</a> FIXED	TEPUNOL YORE AND 3 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGOHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	<b>WITH</b> <a href="#">I.A.(Civil)/1650/2023</a> <b>in</b> WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND
<b>HEARING</b>				
11	<a href="#">WA/233/2018</a> WITH WP(C)/5324/2012 (D/O)	THE STATE OF ASSAM and 6 ORS <b>Versus</b> RELIEF FAMILIES WELFARE SERVICE SOCIETY and 2 ORS	MR. D SAIKIA MR. H RAHMAN MR. B GOGOI ADDL. AG, ASSAM	MR. M SARANIA (R-1&3) MR. S U AHMED MS. SUSENTETLA (R-1&3)
12	<b>WITH</b> <a href="#">WA/320/2018</a>	THE STATE OF ASSAM AND 5 ORS <b>Versus</b> KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SR. ADDL A.G. ASSAM SC, FINANCE SC, REVENUE	MR. A K HUSSAIN (R1-R19) MR. B HUSSAIN (R1-R19) MR A HAQUE (R1-R19)
	<b>WITH</b> <a href="#">I.A.(Civil)/3880/2018</a> <b>in</b> WA/320/2018	THE STATE OF ASSAM AND 5 ORS <b>Versus</b> KOKRAJHAR, GOSSAIGAON AND CHIRANG DISTRICT RELIEF CO- ORDINATION COMMITTEE AND 19 ORS	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR P NAYAK SC, FINANCE SC, REVENUE	
13	<a href="#">WA/242/2018</a>	SRI VIRENDER SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MS. N CHAKRABORTY	ASSTT.S.G.I.
14	<a href="#">WA/264/2018</a>	THE UNION OF INDIA AND 5 ORS <b>Versus</b> SUNNI LAL SS	MR. S C KEYAL ASSTT.S.G.I.	MR. A CHETRY MR. M P SARMA
15	<a href="#">WP(C)/741/2018</a>	BHARAT SANCHAR NIGAM LTD. AND 2 ORS <b>Versus</b> MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
16	<a href="#">WP(C)/2258/2018</a>	UNION OF INDIA AND 2 ORS. <b>Versus</b> DWIPENDRA NATH SHARMA	MR. S C KEYAL MR. R K D CHOUDHURY ASSTT.S.G.I.	MR. M CHANDA MR. S DUTTA MR S CHOUDHURY MR. A BHATTACHARJEE
17	<a href="#">WA/158/2021</a> FIXED	STATE OF SIKKIM <b>Versus</b> SHRI SUSHIL PRADHAN	MR. S. K. CHETTRI MR. Y. SHARMA MS. Y. W. RINCHEN MR. T. D. BHUTIA MR. SUJAN SUNWAR MR. H. GYALTSEN MS. P. BHUTIA S JOSHI DR DOMA T. BHUTIA	MR RANJIT PRASAD (R-5,6) ALEX BASNET (R-5,6)

	<p><b>WITH</b>  <a href="#">I.A.(Civil)/1134/2021</a>  <b>in</b> WA/158/2021</p>	<p>STATE OF SIKKIM  <b>Versus</b>  SHRI SUSHIL PRADHAN</p>	<p>MR. S. K. CHETTRI  MR. Y. SHARMA  MS. Y. W. RINCEN  MR. T. D. BHUTIA  MR. SUJAN SUNWAR  MR. H. GYALTSEN  MS. P. BHUTIA  S JOSHI  DR DOMA T. BHUTIA  MR. S K CHETRY</p>	
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/489/2023</a>  <b>in</b> WA/158/2021</p>	<p>SHRI SUSHIL PRADHAN and 9 ORS.  <b>Versus</b>  STATE OF SIKKIM AND ANR.  SHREEMOYE BORDOLOI AND 2 ORS.  <b>Versus</b>  THE UNION OF INDIA AND 4 ORS. E</p>	<p>MR RANJIT PRASAD  ALEX BASNET</p>	<p>MR H BURAGOHAIN</p>
18	<p><a href="#">WA/302/2022</a>  FIXED</p>		<p>MR. M K CHOUDHURY  MR. M DUTTA  MR D MAHANTA  MR K M BORA</p>	<p>SC, HIGHER EDU  ASSTT.S.G.I.  SC, U G C</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2892/2022</a>  <b>in</b> WA/302/2022</p>	<p>SHREEMOYE BORDOLOI AND 2 ORS.  <b>Versus</b>  THE UNION OF INDIA AND 4 ORS.  THE NATIONAL HIGHWAYS AND  INFRASTRUCTURE DEVELOPMENT  CORPORATION LTD. AND 2 ORS.  <b>Versus</b>  GIRIN DEKA AND 2 ORS.</p>	<p>MR. M K CHOUDHURY  MR. M DUTTA</p>	<p>SC, HIGHER EDU  ASSTT.S.G.I.  SC, U G C</p>
19	<p><a href="#">WA/330/2023</a>  CAVT. NO.07352/023,  FIXED, CAVT./735/2023</p>		<p>MR. P J SAIKIA, SR. ADV  MR K J SAIKIA</p>	<p>MR. S P ROY  JYOTISH DAS  FOR CAVEATOR</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2484/2023</a>  <b>in</b> WA/330/2023</p>	<p>THE NATIONAL HIGHWAYS AND  INFRASTRUCTURE DEVELOPMENT  CORPORATION LTD. AND 2 ORS.  <b>Versus</b>  GIRIN DEKA AND 2 ORS.</p>	<p>MR. P J SAIKIA, SR. ADV  MR K J SAIKIA</p>	<p>MR. S P ROY  JYOTISH DAS</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/2633/2023</a>  <b>in</b> WA/330/2023</p>	<p>GIRIN DEKA AND ANR.  <b>Versus</b>  THE NATIONAL HIGHWAYS AND  INFRASTRUCTURE DEVELOPMENT  CORPORATION LTD. AND 3 ORS  DR. DIBYAJYOTI MAHANTA  <b>Versus</b>  KRISHNA KANTA HANDIQUI STATE OPEN  UNIVERSITY AND 2 ORS.</p>	<p>MR. S P ROY  JYOTISH DAS  MS P DEY</p>	<p>MR. P J SAIKIA, SR. ADV  MR. R S MISHRA  MR K J SAIKIA</p>
20	<p><a href="#">WA/35/2024</a>  CAVT. NO.01122/024,  FIXED, CAVT./112/2024</p>		<p>MR K K MAHANTA (Sr.  Advocate)  MS N BEGUM  MR S GAUTAM  M R Sharma</p>	<p>SC, HIGHER EDU  MR. K N CHOUDHURY (R-1,2)  MR. R M DEKA (R-1,2)  MR. D J DAS (R-1,2)  MR. V A CHOWDHURY  (FOR CAVEATOR)  MS N MAHANTA (R-1,2)  N GAUTAM (R-1,2)  SC, KKHSOU  MS SABINA AHMED (R-1,2)</p>
	<p><b>WITH</b>  <a href="#">I.A.(Civil)/279/2024</a>  <b>in</b> WA/35/2024</p>	<p>DR. DIBYAJYOTI MAHANTA  <b>Versus</b>  KRISHNA KANTA HANDIQUI STATE OPEN  UNIVERSITY AND 2 ORS.</p>	<p>MR K K MAHANTA (Sr.  Advocate)  MS N BEGUM  MR S GAUTAM  M R Sharma</p>	<p>SC, HIGHER EDU  MR. V A CHOWDHURY  (FOR CAVEATOR)  SC, KKHSOU</p>

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday, 12th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 2**

**[THIS BENCH WILL SIT AT 10:15 AM]**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ADMISSION

1	<a href="#">WA/214/2023</a> PART-HEARD, FIXED	RAJIB DAS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	SC, HIGHER EDU SC, U G C
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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,12th March 2024]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 <a href="#">WP(C)/4492/2023</a> FIXED	PRANJIT THAKURIA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA MR. J KALITA	GA, ASSAM SC, BTC
<b><u>ADMISSION</u></b>			
2 <a href="#">WP(C)/3348/2023</a> PART-HEARD, FIXED	RAJASHREE SHARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR G J SHARMA MR. S DUTTA MR S NATH MS. I DAS	GA, ASSAM SC, AG SC, FOREST
3 <a href="#">WP(C)/5820/2021</a> FIXED	JOY NARAYAN SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI MR. A R TAHBILDAR	SC, P H E SC, FINANCE
4 <a href="#">WP(C)/3359/2022</a> FIXED	BINAY KUMAR DIWANA <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR. K N CHOUDHURY MR. U K NAIR MR. D GOSWAMI MR. R M DEKA MRS. S P NAIR MR. M P SARMA MR. A BORO MS N MAHANTA MS. D MAHANTA N GAUTAM MS N NEWME MR. H G HAZARIKA	MR. P K TIWARI (R- 2 to 4,17) MR. R K D CHOUDHURY (R- 5-16) MR D SENAPATI (R- 2,3,4,17) MR. P D NAIR (R-2 to 4, 17) MR. A CHETRY (R-2 to 4, 17) MR G ALAM (R-2 to 4, 17) MS. L DEVI(R-5 TO 16) MR. H ROHMAN (R-2 to 4, 17) MR. A R GOGOI (R- 2 to 4,17) MS. S. TODI (R-2,3,4,17) MR H K SARMA (R- 2,3,4,17) ASSTT.S.G.I.
5 <a href="#">WP(C)/6204/2022</a> FIXED	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
6 <a href="#">WP(C)/8297/2022</a> FIXED	DR. JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH

**ORDERS**

7	<a href="#">Review.Pet./116/2023</a> FIXED, IN WP(C)/278/2022 (D/O)	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
8	<b>WITH</b> <a href="#">WP(C)/4580/2023</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
9	<b>WITH</b> <a href="#">I.A.(Civil)/3017/2023</a> in WP(C)/4580/2023	JAHANGIR SHEIKH, <b>Versus</b> MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
	<a href="#">MC/21/2024</a> B/O, IN Review.Pet./140/2022 (D/O), WP(C)/4477/2022 (D/O) in Review.Pet./140/2022	MD. TARIQUEL ISLAM <b>Versus</b> HAZI AMSAR ALI MUKTAR GIRLS SENIOR SECONDARY SCHOOL, AND 8 ORS.	M K BORAH	SC, SEC. EDU.
<b>HEARING</b>				
10	<a href="#">WP(C)/4431/2008</a> FIXED, WITH WP(C)/6765/2013 (D/O)	SUJIT KUMAR SINGHA AND ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. M U MAHMUD (P5) MR.D SARMAH MR.K KONWAR MR. M DUTTA (AMICUS CURIAE) MR S H MAHMUD (P5)	DR.B AHMED GA, ASSAM SC, IRRIGATION SC, F.DEPTT.
11	<b>WITH</b> <a href="#">WP(C)/1202/2013</a>	BULU RAM ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSQ DUTTA MR. M DUTTA (AMICUS CURIAE) MR.A J HAZARIKA MS.B GOGOI MR H HOQUE	MR.S SAIKIA SC, PWD
12	<b>WITH</b> <a href="#">WP(C)/1650/2013</a>	SANATAN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA (AMICUS CURIAE) MR.G K DAS	MR.B AHMED SC, IRRIGATION
13	<b>WITH</b> <a href="#">WP(C)/2194/2013</a>	SAMAN UDDIN LASKAR and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.B AHMED MR.N HOQUE MR A R BHUYAN MRH I CHOUDHURY MR. I H SAIKIA MR. I H SAIKIA MR.S K DEORI MRK UDDIN MR. M DUTTA (AMICUS CURIAE) MR.S R BARBHUIYA MR. B U LASKAR MR. M A I HUSSAIN MR. B BORAH MR. B BORAH MR. K KALITA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MR K KASHYAB MS L HMAR MS L HMAR MR. H I CHOUDHURY	MR. M R CHOUDHURY SC, FINANCE SC, IWT
14	<b>WITH</b> <a href="#">WP(C)/7552/2013</a>	SAHJAHAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN G UDDIN MR A R BHUIYAN MR. M DUTTA (AMICUS CURIAE) MS. P ADHIKARI MR A K AZAD	SC, FINANCE MR.B AHMED

15	<b>WITH</b> <a href="#">WP(C)/4273/2016</a>	MD. NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MRH I CHOUDHURY MRA R BHUYAN MR. M DUTTA (AMICUS CURIAE) MR H TALUKDAR	SC, FINANCE SC, IRRIGATION
16	<a href="#">WP(C)/325/2014</a> FIXED	GUNADHAR UZIR and 2 ORS. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
17	<a href="#">WP(C)/771/2014</a> FIXED	JITENDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.J ROY MR.C CHAKRABORTY MR.S BORTHAKUR MS.S KAKOTI	SC, HEALTH
18	<a href="#">WP(C)/5551/2019</a>	PRADIP KUMAR DEV MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E ), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8) GA, ASSAM
19	<a href="#">WP(C)/1046/2022</a> FIXED	JADUBANGSH ROY @ JADUBANGSH RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P ROY MS S DAS MR M DEB	

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Tuesday,12th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**  
**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 3**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	<a href="#">WP(C)/6539/2019</a> FIXED, WITH LCR	RUPCHAN ALI @ RUPSHAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	<a href="#">WP(C)/44/2024</a> FIXED, WITH LCR	CHAHERA KHATUN @ SAHERA KHATUN @ MUSTT SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S HOQUE M ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
<b><u>ADMISSION</u></b>				
3	<a href="#">WP(C)/3865/2017</a> FIXED	HUSSAIN ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.M H TALUKDAR	GA, ASSAM ASSTT.S.G.I.
4	<a href="#">WP(C)/7138/2017</a> FIXED	SUNITY SEAL <b>Versus</b> UNION OF INDIA and 2 ORS	MS.A KAUSHAR MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM ASSTT.S.G.I.
5	<a href="#">WP(C)/8228/2018</a> FIXED	JUMA DAS <b>Versus</b> THE STATE OF NAGALAND AND 11 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, NAGALAND
6	<a href="#">WP(C)/7194/2023</a> FIXED, WITH LCR, PERSONAL APPEARANCE	MD IBRAHIM ALI @ RUBUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M R DEVI	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MRS. A GAYAN MRS. A GAYAN DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b><u>ORDERS</u></b>				
7	<a href="#">W.P.(CrI.)/11/2022</a> FIXED, WITH LCR 3 FILES	KARIM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN	GA, ASSAM

8	<b>WITH</b> <a href="#">W.P.(CrI.)/1/2022</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
9	<b>WITH</b> <a href="#">W.P.(CrI.)/6/2022</a>	KADDBHANU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
<b>HEARING</b>				
10	<a href="#">Co.App./4/2016</a> CAVT. NO. 1393/2015 FIXED, WITH OFFICE NOTE, CAVT./1393/2015, CAVT./1293/2015	BURAGOHAIN TEA COMPANY LIMITED and ANR <b>Versus</b> UNION OF INDIA and ANR	MR.A ROY MR.A K SAHEWALLA MR.A CHETIA MR.R BANERJEE	MR.J ROY MR B KAUSHIK (R-2) MR. S HAZARIKA (R-2) MS A M DCOSTA (R-2) ASSTT.S.G.I. FOR CAVEATOR MS.S KAKATI
11	<b>WITH</b> <a href="#">Co.App./3/2016</a>  CAVT. NO. 1293/2015	SHARMILA VIJAY SHETTY <b>Versus</b> BURAGOHAIN TEA COMPANY LIMITED and ANR	MR.J ROY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA MS.S KAKATI	MR.A CHETIA MR.A SAHEWALLA FOR CAVEATOR
12	<a href="#">WP(C)/790/2017</a> WITH LCR	SHER MOHAMMAD @ SHAR MOHAMMAD ALI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.A R SIKDAR MR.N AHMED MR.A KALAM	GA, ASSAM ASSTT.S.G.I.
13	<a href="#">WP(C)/1066/2017</a> WITH LCR	INSAN ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
14	<a href="#">WP(C)/1161/2017</a> WITH LCR	MIYAR ALI <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S RAHANA MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
15	<a href="#">WP(C)/1342/2017</a> WITH LCR	ENUS ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A SAHAD MR.M B U AHMED MR.D HALOI MR.S A HUSSAIN MS.K JAIN	GA, ASSAM ASSTT.S.G.I.
16	<a href="#">WP(C)/1453/2017</a> WITH LCR	SAHARA BEGUM @ SAHERA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR	GA, ASSAMR2-4 ASSTT.S.G.I.(R1)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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4)	MR. B BARMAN	22-02-2024	To	22-03-2024
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8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">Review.Pet./61/2020</a> FIXED, WITH WP(C)/286/2016 (D/O), WP(C)/1622/2003 (D/O), WP(C)/7560/2003 (D/O), WP(C)/3861/2004 (D/O), WP(C)/4714/2010 (D/O)	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> SRI CHANDAN KALITA AND 2 ORS	MR. R MAZUMDAR	MR D K NATH
2	<a href="#">Review.Pet./20/2022</a> FIXED, WITH WP(C)/4859/2020 (D/O)	STATE OF ASSAM <b>Versus</b> NILOTPAL BHATTACHARYYA AND ANR.	MR. D SAIKIA MR. R MAZUMDAR	MR. T C CHUTIA, SC, ASSAM HIGHER SECONDARY EDUCATION COUNCIL (R-2 & 3)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/7421/2023</a> PART-HEARD, AT 2:00 PM	MUKAND POLY PRODUCTS AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	MR. S S ROY (r-2 to 6) MR. K GOGOI DY.S.G.I.
2 <a href="#">WP(C)/7384/2018</a> CAVT. NO.0823/2018 FIXED, WITH CAVT. 823/2018	SUBHAS DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	GA, ASSAM MR A SARMA MR. A K SAHEWALLA (R7) SC, AFDC FOR CAVEATOR MR. D MEDHI
3 <a href="#">WP(C)/5195/2023</a> FIXED	M/S NIHARIKA ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, HEALTH
4 <a href="#">WP(C)/7123/2023</a> FIXED	BAGDEVI ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, TRANSPORT SC, FINANCE
5 <a href="#">WP(C)/434/2024</a> FIXED	PRASAD AND COMPANY (PROJECT WORKS) PVT. LTD. AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED (NBCC) INDIA LTD. AND 7 ORS	MR. H. BURAGOHAIN MS. H BORAH	MR. A THAKUR (r-1 to 6) MR. J PATOWARY (r-8) MS. J R THAKUR (r-1 to 6)) N GAUTAM (r-8)
<b>WITH</b> 6 <a href="#">WP(C)/787/2024</a>	PRASAD AND COMPANY (PROJECT WORKS) PVT LTD AND ANR <b>Versus</b> NATIONAL BUILDING CONSTRUCTION CORPORATION LIMITED AND 6 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH S NATH C AGARWAL	

**ORDERS**

7	<a href="#">I.A.(Civil)/2362/2023</a> FIXED in WP(C)/4064/2023	THE PRESIDENT/SECRETARY, NAYANJYOTI SELF HELP GROUP <b>Versus</b> NATUN MELANG MIN SILPA SAMABAI SAMITY LTD AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	MR. K N CHOUDHURY GA, ASSAM MR. P SARMAH SC, FISHERY
	<b>WITH</b> <a href="#">WP(C)/4064/2023</a> CAVT. NO. 07202/023,	NATUN MELANG MIN SILPA SAMABAI SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR H DAS MR. P TELI	GA, ASSAM MR. P SARMAH MR D BARUAH SC, FISHERY FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/2363/2023</a> in WP(C)/4064/2023	NAYANJYOTI SELF HELP GROUP <b>Versus</b> KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD AND 5 ORS.	MR S KHOUND	GA, ASSAM MR. P SARMAH SC, FISHERY
8	<b>WITH</b> <a href="#">WP(C)/4002/2023</a> CAVT. NO. 07202/023,	KUMAR KAIBARTA GAON MEEN SILPA SAMABAI SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM MR. P SARMAH MR. D BARUAH MS. T SOM (r 6) MR. P K BORDOLOI SC, FISHERY FOR CAVEATOR
9	<a href="#">WP(C)/295/2024</a> FIXED	BASANTA PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR H P NEPAL MS. K DEY	GA, ASSAM MR. S BORTHAKUR SC MISING AUTONOMOUS COUNCIL SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FISHERY
<b>HEARING</b>				
10	<a href="#">WP(C)/4844/2014</a> FIXED	M/S PADMAVATI CONSTGRUCTION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MSB DEVI MR.S SARMA MR.G GOSWAMI	GA, ASSAM MR.Y S MANNAN MR.J U N M LASKAR MR.J M A CHOUDHURY(SC, NRHM) MR.P NAYAK SC, HEALTH SC, PWD
11	<a href="#">WP(C)/7283/2015</a> FIXED	GOALPARA AUTO-TEMPO OWNERS' ASSOCIATION NGO and ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.A MANNAF MS.F BEGUM	GA, ASSAM SC, TRANSPORT
12	<a href="#">WP(C)/2383/2016</a> FIXED	TAPADHIR KANTI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.P BORAH MR.S BARTHAKUR	GA, ASSAM MR.A M BARBHUIYA(R-5) MR.J N ISLAM(R-5) MS.F BEGUM R-5
13	<a href="#">WP(C)/4516/2017</a> FIXED, WITH LCR	KOTALGOORIE TEA ESTATE <b>Versus</b> THE STATE OF ASSAM and ANR.	MS.S SENAPATI MR.B SHARMA MR.S SHARMA MD.ASLAM	GA, ASSAM MR.Y DOLOI (R1) MR. P KALITA (R2) ADDL. AG, ASSAM MRS. A BHATTACHARYYA (R2)
14	<a href="#">WP(C)/5977/2022</a> FIXED	THE PURBANCHAL EDUCATIONAL WELFARE SOCIETY (PEWS) <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K M HALOI MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM MR. Y S MANNAN (R-2) MR. T BAIDYA (r-2) MS. A S BAIDYA (r-2) MS N DEKARAJA (R-2) MS S DAS (r-2) MR B YADAV (r-2)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION  
BENCH-I, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">WP(C)/874/2013</a> PART-HEARD, FIXED	PUTUL SAIKIA @ NIPEN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA SC, REVENUE
2	<b>WITH</b> <a href="#">WP(C)/1975/2012</a>	SMTI BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S K MEDHI MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 8**

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7624/2015</a> FIXED	THE STATE OF ASSAM <b>Versus</b> JIBAN BARUAH and 7 ORS.	MR.R MAJUMDAR MR.N SARMA MR.D CHETIA	MR.K K MAHANTA MS.N S THAKURIAR- 1 - 8 MS.P DEB(R-1 - 8)
2	<b>WITH</b> <a href="#">WP(C)/2981/2015</a>	THE STATE OF ASSAM and ANR. <b>Versus</b> HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
3	<b>WITH</b> <a href="#">WP(C)/3795/2015</a>	SMTI ARUNIMA SAIKIA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S AGARWAL MR.S SAHU MS.C KALITA MR.P K MONDAL MR.N N JHA	SC, ELEMENTARY EDUCATION(R2-7) SC, SSA(R6)
4	<b>WITH</b> <a href="#">WP(C)/3933/2015</a>	SMTI BIJUMONI SAIKIA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.D K BAGCHI MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATIONR2-7 SC, SSA(R6)
5	<b>WITH</b> <a href="#">WP(C)/4108/2015</a>	SMTI RANU OZAH and 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4 & 6) SC, SSA(R5)
6	<b>WITH</b> <a href="#">WP(C)/4348/2015</a>	SMTI RUMI BHUYAN and 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION(R1-4&6) SC, SSAR5
7	<b>WITH</b> <a href="#">WP(C)/4368/2015</a>	SMTI SANDHYARANI DUTTA <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.S SAHU MS.C KALITA MR.N N JHA	SC, ELEMENTARY EDUCATION SC, SSA(R6)
8	<a href="#">WP(C)/6865/2016</a> FIXED	SEKHAR CHAKRABORTY and 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R ISLAM MR.U K NAIR MR.G R DEV MS.A CHETRY MS.N SHYAMAL MS.P BORGHAIN MSW YHOSHII MR.M P SARMA	GA, ASSAM MRS.K DEKAR-3 MR.B K PURKAYASTHA(R-3) MR. S P CHOUDHURY MR.D CHAKRABARTY(R-5&6) MR.S HAZARIKA(R- 5&6)

9	<b>WITH</b> <a href="#">WP(C)/980/2018</a>	GOBINDA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D CHAKRABARTY MR. A D CHOUDHURY	GA, ASSAM MR. B K PURKAYASTHA (R-3 &4) MR. S P CHOUDHURY (R-3)
10	<a href="#">WP(C)/6049/2019</a> FIXED	AMAL BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. P BHATTACHARYA MR. A BORUA	SC, KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, FINANCE
11	<a href="#">WP(C)/1111/2022</a> FIXED	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR I C GOGOI MR. P KALITA MR A SHARMA MR K BARMAN	GA, ASSAM MR B GOGOI, SC, SOIL CONSERVATION DEPARTMENT. SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/1487/2022</a> <b>in</b> WP(C)/1111/2022	BHAGABAN KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR I C GOGOI MR. P KALITA	
12	<a href="#">WP(C)/6517/2022</a> FIXED	SIEMNGUL HMAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM MR. B K BHAGAWATI (r-5) MS. M D BORAH (R-3) MS H TERANGPI (r-5) SC, FINANCE
13	<a href="#">WP(C)/538/2023</a> FIXED	SAMIR DEY <b>Versus</b> THE STATE BANK OF INDIA AND4 ORS	MS. S PARVEEN MR H K DAS MR. N BARUAH	MR G JALAN (r-2)1 to 5)
14	<a href="#">WP(C)/1384/2023</a> FIXED	PURNIMA SAIKIA (KACHARI) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, HIGHER EDU SC, AG SC, FINANCE
15	<a href="#">WP(C)/6185/2023</a> FIXED	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/3543/2023</a> <b>in</b> WP(C)/6185/2023	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
16	<a href="#">WP(C)/7263/2023</a> FIXED, WITH Cont.Cas(C)/238/2023 (D/O)	BHOGI RAM BHARALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
17	<a href="#">WP(C)/1089/2024</a> FIXED	BINA HAZARIKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS <b>HEARING</b>	MRS M D CHOWDHURY MR N BARUAH	SC, ELEM. EDU GA, ASSAM
18	<a href="#">WP(C)/4007/2012</a> CAVT. NO. CAVT. 1054/12 WITH LCR	MD. NURUZZAMAN AHMED and 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ORS	MR.S K GOSWAMI MR.P SHARMA MSP MEDHI	MR.U K NAIR MR.S SAIKIA MR.A CHETRY MRS.S P NAIR SC, PWD FOR CAVEATOR
19	<a href="#">WP(C)/2525/2014</a>	JIT KR. DAS and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.B N SARMA MR.U K NAIR MS.B PATHAK MR.D DAS MS.G SARMAH MS.D DAS	MR.N GOSWAMI GA, ASSAM SC, APDCL
20	<a href="#">WP(C)/2780/2014</a>	JAYANTA NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.U K NAIR MR.A CHETRY	MR.Z HAMMAD GA, ASSAM MR.B SAHARIA MR.A M BARBHUIYA MS.F BEGUM

21	<a href="#">WP(C)/4135/2014</a>	KHAGENDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R ISLAM MR.U K NAIR MR.A CHETRY MS.A HUSSAIN	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEV. DEPT.) MR.B CHETRI SC, FINANCE
22	<a href="#">WP(C)/6514/2014</a>	SMTI HANUFA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. A K PURKAYASTHA MR.R SARMA MR.U K NAIR MR.B TALUKDAR MR. S K DAS MR. S SHARMA MR. S SHARMA MS M BHUYAN MS M BHARATI	MR.B K SARMA SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:15 PM

**[ For Tuesday, 12th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-V]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>			
1 <a href="#">WP(C)/4742/2014</a>	MD. TAZ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R MAJUMDAR MR.I HUSSAIN	GA, ASSAM MR.P S DEKA MRS.V L SINGH MR.H TALUKDAR SC, PWD
<b>WITH</b> 2 <a href="#">WP(C)/4845/2014</a>	MD. AZIZUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.R MAJUMDAR MR.I HUSSAIN	GA, ASSAM SC, PWD MS.H TALUKDAR
3 <a href="#">WP(C)/4850/2014</a>	M/S CHANDRALI BUILDERS and 2 ORS, <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.A R SIKDAR MR.M H TALUKDAR MS.M DEKA MR. S ALAM	GA, ASSAM MR. S P CHOUDHURY MR.S DUTTA SC, TOWN and COUNTRY PLANNING
<b>ADMISSION</b>			
4 <a href="#">WP(C)/5860/2018</a> FIXED	PREM KANTA BORUAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D BORAH MR. R DOWARAH	GA, ASSAM MR. J HANDIQUE SC, REVENUE
5 <a href="#">WP(C)/6342/2018</a> B/O	STAR CEMENT LTD. <b>Versus</b> THE COMPETITION COMMISSION OF INDIA AND 2 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. M A CHOUDHURY (R1- R3) MR. WISE IMRAN (R1-R3)
<b>WITH</b> <a href="#">I.A.(Civil)/637/2021</a> <b>in</b> WP(C)/6342/2018	THE COMPETITION COMMISSION OF INDIA AND 2 ORS. <b>Versus</b> M/S. STAR CEMENT LTD.	MR D DAS	DR. A SARAF MR. P DAS MR. S P SHARMA
<b>WITH</b> 6 <a href="#">WP(C)/6343/2018</a>	STAR CEMENT LTD. <b>Versus</b> THE COMPETITION COMMISSION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR J SHARMA (R2) MR G KAKOTI (R2) MR. M A CHOUDHURY (R1, R4, R5) MR. H J RAI (R2) MR. WISE IMRAN (R1, R4, R5)

	<b>WITH</b> <a href="#">I.A.(Civil)/638/2021</a> <b>in</b> WP(C)/6343/2018	THE COMPETITION COMMISSION OF INDIA AND 4 ORS. <b>Versus</b> M/S. STAR CEMENT LTD. GULAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D DAS  MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR. P K R CHOUDHURY  MR H BURAGOHAIN MS A DEVI MR R SINGH  DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	DR. A SARAF MR. P DAS MR. S P SHARMA  SC, FOREST  GA, ASSAM SC, FOREST  SC, FINANCE AND TAXATION
7	<a href="#">WP(C)/8335/2019</a> FIXED			
8	<a href="#">WP(C)/3572/2021</a> FIXED	MANORANJAN BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.		
9	<a href="#">WP(C)/6864/2022</a> FIXED	DIGBOI CARBON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.		
10	<b>WITH</b> <a href="#">WP(C)/388/2023</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
11	<b>WITH</b> <a href="#">WP(C)/412/2023</a>	CARBON RESOURCES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
12	<b>WITH</b> <a href="#">WP(C)/413/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
13	<b>WITH</b> <a href="#">WP(C)/414/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
14	<b>WITH</b> <a href="#">WP(C)/415/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
15	<b>WITH</b> <a href="#">WP(C)/416/2023</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
16	<a href="#">WP(C)/5190/2023</a> FIXED	JAHAN UDDIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE

17	<a href="#">WP(C)/7208/2023</a> FIXED	MOHAMMAD WAISDULLAH @ MD. WAISDULLAH <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST DY.S.G.I.
18	<a href="#">WP(C)/267/2024</a> FIXED	MADAN BAIDYA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
<b>HEARING</b>				
19	<a href="#">WP(C)/3496/2016</a> FIXED	DEBI PRASAD AGARWALA FOGLA and ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA MS K BHATTACHARYYA MRA K RAI	MR.K AGARWAL(R-5) GA, ASSAM MR.B BRAHMA(R-5) MR.B DASR-5 MR.W SHARMA(R-5)
20	<a href="#">WP(C)/6863/2016</a> FIXED	M/S FUTURE RETAIL LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.K AGARWALSr. Adv. MR.R DUBEY MR.A K SAHEWALLA MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
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6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[ For Tuesday, 12th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**  
**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 12

[THIS BENCH WILL SIT AT 10:15 AM]

**RESPECTIVE SPECIAL DIVISION BENCH AND SINGLE  
BENCH OF HONOURABLE MR. JUSTICE A.D. CHOUDHURY  
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/1057/2022</a> FIXED	MD. SALAK UDDIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 12/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
MANISH CHOUDHURY AND HONOURABLE MR. JUSTICE  
ARUN DEV CHOUDHURY AND WILL RISE AT 2:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">CRL.A(J)/100/2019</a> 4 Y 9 M 13 D :WITH LCR 4 FILES, P.B.-2	MONGLU CHOUTAL <b>Versus</b> THE STATE OF ASSAM	MR. RAKESH SARMA, AMICUS CURIAE	PP, ASSAM
2	<b>WITH</b> <a href="#">CRL.A(J)/101/2019</a> 4 Y 9 M 13 D :	TAKLU GHATOWAR <b>Versus</b> THE STATE OF ASSAM	MR. N K BARUAH, AMICUS CURIAE	PP, ASSAM
3	<a href="#">CRL.A(J)/118/2019</a> 4 Y 8 M 23 D :WITH LCR 5 FILES, P.B.-2	RAJENDRA CHETRY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR HARISH GUPTA, AMICUS CURIAE	PP, ASSAM
4	<a href="#">Crl.A./134/2022</a> WITH LCR 5 FILES, P.B.-2	ANUJ KR. DAS @ ANIMESH <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/348/2022</a> in Crl.A./134/2022	ANUJ KR. DAS @ ANIMESH <b>Versus</b> STATE OF ASSAM AND ANR.	MR. K M HALOI MS. A BEGUM	MS. M BARMAN (AS LEGAL AID COUNSEL FOR R-2) PP, ASSAM
5	<a href="#">Crl.A./247/2022</a> 1 Y 8 M 19 D :WITH LCR 4 FILES, P.B.-2	MD. FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B B NARZARY	MR. A AHMED (r-2) U U KHAN (r-2) PP, ASSAM
6	<a href="#">Crl.A./340/2023</a> 0 Y 7 M 16 D :CRL.A. 275/2023(D/O), WITH LCR(2 BUNDLES)	SANJIB TALUKDAR <b>Versus</b> NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA
7	<a href="#">I.A.(CrI.)/808/2023</a> WITH LCR 4 FILES, P.B.-2 in Crl.A./86/2023	RATAN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./86/2023</a>	KANAKLATA DAS @ KANAKPRABHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D CHAKRABORTY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Tuesday, 12th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 <a href="#">Bail Appln./701/2024</a>	ABDUL KAIYAM @ MD. ABDUL KAIYAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
2 <a href="#">Bail Appln./704/2024</a>	KALPA JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
3 <a href="#">Bail Appln./705/2024</a>	RIJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
4 <a href="#">Bail Appln./707/2024</a>	PRADIP DAS @ PRADIP TALUKDAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM	SC, NCB
5 <a href="#">Bail Appln./715/2024</a>	AZMAL SEIKH @ AJMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM MR M RAHMAN I AMIN	PP, ASSAM
6 <a href="#">Bail Appln./717/2024</a>	MD MINAJUDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
7 <a href="#">Bail Appln./720/2024</a>	RANDHIR RAY <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
8 <a href="#">Bail Appln./723/2024</a>	SRI BHAVESH SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
9 <a href="#">Bail Appln./724/2024</a>	JAHUL KHAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<b>MOTION</b>			
10 <a href="#">AB/581/2024</a> FIXED	MUSTAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MD R ISLAM MS S ABDULLAH	PP, ASSAM
11 <a href="#">AB/639/2024</a> B/O	MOHIDUL ISLAM @ MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM

**ADMISSION**

12	<a href="#">Crl.Pet./368/2023</a> FIXED	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN U U KHAN	MS M DAS (r-2) PP, ASSAM MR. S MOLLAH (r-2)
13	<a href="#">Crl.Rev.P./566/2023</a> FIXED	JESMIN RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	MR. A M BORA (R-6,7,8,9) MR. J PATOWARY (R-6,7,8,9) MR. V A CHOWDHURY (R-6,7,8,9) MR. M S HUSSAIN (R-6,7,8,9) PP, ASSAM
14	<a href="#">Crl.Pet./1073/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	ARIJIT DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. M A CHOUDHURY (R-2) PP, ASSAM
15	<a href="#">Crl.Pet./33/2024</a> WITH LCR 4 FILES(SCANNED COPY), FIXED	RAJIBUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MS. D BORA	PP, ASSAM MS. D BORPUJARI (DEKA), AMICUS CURIAE)R-2

#### **BAIL HEARING (BA)**

16	<a href="#">Bail Appln./4458/2023</a> WITH LCR(SCANNED COPY), FIXED	SWARN SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
17	<a href="#">Bail Appln./4667/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. MITUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
18	<a href="#">Bail Appln./579/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MONJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MR S HUSSAIN	PP, ASSAM
19	<a href="#">Bail Appln./593/2024</a> WITH OFFICE NOTE, FIXED	SMTI. RITUSHREE KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
20	<a href="#">Bail Appln./620/2024</a> FIXED	SABEN DAS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. J ALI MD R ISLAM MD IMRAN	PP, ASSAM
21	<a href="#">Bail Appln./675/2024</a> FIXED	ARUP JYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

#### **BAIL HEARING**

22	<a href="#">AB/4110/2023</a> FIXED	BIMAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
23	<a href="#">AB/149/2024</a> FIXED	NAREN SALOI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M SHARMA MR S DEKA	PP, ASSAM
24	<a href="#">AB/290/2024</a> FIXED	KABATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
25	<a href="#">AB/328/2024</a> FIXED	HARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
26	<a href="#">AB/440/2024</a> FIXED	KRISHNA DAGA <b>Versus</b> THE STATE OF ASSAM	MS. B S GOYAL MR. N ALAM MR N J DAS MR. A J HAZARIKA MS. N RAJMEDHI MR K JAIN MS. P N SUMI MR A K SHARMA	PP, ASSAM
27	<a href="#">AB/471/2024</a> FIXED	KHUDEJA KHATUN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM

28	<a href="#">AB/485/2024</a> FIXED	RASHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
29	<a href="#">AB/496/2024</a> FIXED	RAKIBUL AMIN @ MD. REKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
30	<a href="#">AB/522/2024</a> FIXED	JULHAS ALI <b>Versus</b> THE STATE OF ASSAM	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
31	<a href="#">AB/544/2024</a> FIXED	SANKAR DATTA <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
32	<a href="#">AB/548/2024</a> FIXED	SAIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
33	<a href="#">AB/552/2024</a> FIXED	KANGKAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
34	<a href="#">AB/560/2024</a> FIXED	SRI NABAJYOTI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
<b><u>ORDERS</u></b>				
35	<a href="#">I.A.(CrI.)/653/2023</a> WITH LCR 5 FILES, FIXED in CrI.A./276/2023	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./276/2023</a>	NASIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	MR DIKSHIT GOGOI (R-2) PP, ASSAM
36	<a href="#">Tr.P.(CrI.)/8/2024</a> FIXED	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. A GANGULY MR T CHHETRI	PP, ASSAM
<b><u>HEARING</u></b>				
37	<a href="#">CrI.Rev.P./195/2008</a> PART-HEARD, WITH LCR 3 FILES, FIXED <b>WITH</b> <a href="#">CrI.M.C./385/2008</a> in CrI.Rev.P./195/2008	SRI MONORANJAN PATHAK <b>Versus</b> THE STATE OF ASSAM	R SARMA MS.R DHAR	PP, ASSAM
		SRI MANORANJAN PATHAK <b>Versus</b> THE STATE OF ASSAM	MR.R SARMA	PP, ASSAM
38	<a href="#">CrI.Pet./439/2022</a> PART-HEARD, LCR 4 FILES, FIXED	DR. JOGESH BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA MR. S BORDOLOI	PP, ASSAM
39	<a href="#">CrI.A./244/2023</a> PART-HEARD, LCR 3 FILES, FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/593/2023</a> in CrI.A./244/2023	SARBAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	MS. R S SADIAL (R-2) MR. M L PANDIA (R-2) PP, ASSAM
		SARBAT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S S S RAHMAN MR S AHMED	PP, ASSAM
40	<a href="#">CrI.Pet./619/2016</a> FIXED <b>WITH</b> <a href="#">I.A.(CrI.)/590/2017</a> in CrI.Pet./619/2016	TATA MOTORS FINANCE LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.R DE MS.D DEVI MR.R J SARMA	MR.M K SHARMA (R-2) MR.H DAS (R-2) PP, ASSAM
		TANKESWAR DAS <b>Versus</b> TATA MOTORS FINANCE LTD. and ANR.	MR.M K SHARMA MR.H DAS	MR.R DE PP, ASSAM

41	<a href="#">Crl.A./106/2017</a> WITH LCR 4 FILES, FIXED	SRI SATYABRATA BISWAS <b>Versus</b> SRI ANANTA NAMASUDRA and 2 ORS	MR.P ROY MR.I ALAM MS.J DEKA MR.T SK MR. K P PATHAK(AMICUS CURIAE) MS.N DAS	MR.A R SIKDAR MR A K AHMED MR.M H TALUKDAR PP, ASSAM
42	<a href="#">Crl.Pet./655/2021</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ALTAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
43	<a href="#">Crl.Rev.P./283/2022</a> WITH LCR 4 FILES, FIXED	GOLAM HUSSAIN <b>Versus</b> SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR. SURAJIT DAS MR. N J KHATANAR, S.C., ELEMENTARY EDU DEPTT.,ASSAM MR A W AMAN MR S A BARBHUYAN
44	<a href="#">Crl.Pet./975/2022</a> FIXED	SHANKAR PRASAD JAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	PP, ASSAM
45	<a href="#">Crl.Pet./929/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	MUSSTT. KHADIJA BEGUM @ KHADEJA BEGAM <b>Versus</b> ABUL KALAM @ ABDUL KALAM AND ANR.	MR. A K TALUKDAR MR S ISLAM	MR. A AHMED (R1) MR. M A CHOUDHURY (R1) PP, ASSAM (R2)
46	<b>WITH</b> <a href="#">Crl.Pet./235/2021</a>	ABUL KALAM @ ABDUL KALAM <b>Versus</b> MUSSTT KHADIJA BEGUM AND ANR	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MR. I A HAZARIKA MR. M A CHOUDHURY MS. L WAJEEDA MR. M H SAIKIA R ALI	MR. A K TALUKDAR (R-1) MR. S ISLAM (R-1) MR F K R AHMED (R-1) PP, ASSAM
47	<a href="#">I.A.(Crl.)/1026/2023</a> WITH LCR 6 FILES, FIXED <b>in</b> Crl.A./393/2023	SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./393/2023</a>	MD. SAREJ UDDIN @ CHAREJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MR. A S TAPADER P ADHIKARI MR A K AZAD	MR. R ALI (R-2) MR H A AHMED (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
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9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Tuesday,12th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 16

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/502/2016</a> FIXED, WITH WP(C)/4597/2015 (D/O), WP(C)/4002/2015 (D/O)	SAILEN PHUKAN and 8 ORS. <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	DR R C BORPATRA GOHAIN SC, APDCL MS P.HAZARIKA MR.S BARPATRAGOHAIN	
<b>WITH</b> 2 <a href="#">WP(C)/705/2016</a>	HEMA GOGOI and 7 ORS <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	MR.T C CHUTIA MRS.S BORPATRAGOHAIN	SC, APDCL
3 <a href="#">WP(C)/4335/2020</a> FIXED	PRITAM RABI DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. H ALI MR. R A CHOUDHURY	GA, ASSAM SC, PWD
4 <a href="#">WP(C)/1045/2023</a> B/O, WITH WP(C)/812/2019 (D/O), WP(C)/534/2023 (D/O)	CHAMPAK KALITA @ ATHPURIA <b>Versus</b> THE STATE OF ASSAM AND 21 ORS.	MR. P K MUNIR MR. A. GAYAN	GA, ASSAM MR D K ROY( R-17) MR D K ROY( R-17)
<b>ORDERS</b>			
5 <a href="#">Cont.Cas(C)/583/2020</a> FIXED	BANAJIT BARMAN <b>Versus</b> DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
<b>WITH</b> 6 <a href="#">WP(C)/4828/2023</a>	BANAJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH
7 <a href="#">Review.Pet./136/2023</a> FIXED, WITH WP(C)/2092/2015 (D/O)	STATE OF ASSAM AND OTHERS <b>Versus</b> NAYANMONI HAZARIKA AND ORS	MR. D NATH SR. GA, ASSAM	
<b>HEARING</b>			
8 <a href="#">WP(C)/5944/2013</a> FIXED	SUBHAS CHANDRA DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.D K SAIKIA C.G.C. MS.S BARUAHR-1TO5 MR.K K PARASAR(R-1 to 5) ASSTT.S.G.I.
9 <a href="#">WP(C)/5113/2014</a>	ABU HANIFA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN	SC, AGRI. DEPARTMENT

10	<a href="#">WP(C)/5129/2014</a>	RANAPRATAP BEZBARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.S K MEDHI MR.U K NAIRSr.Adv. MR.A DAS MR.A CHETRY MR.P N PHOM MR.J DAS MR.S DUTTA MS.P BORGHAIN MR.M P SHARMA MS.N SHYAMAL	MR.Y S MANNAN MRSB BHUYAN SC, PWD
11	<a href="#">WP(C)/5391/2014</a>	MURALEEDHARAN PILLAI MB and 12ORS <b>Versus</b> THE UNION OF INDIA and ANR	MR.U K NAIR MR.A CHETRY MR.H K DAS	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
12	<a href="#">WP(C)/3120/2015</a>	ANNET KUMAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MR.M KALITA MS.R DUTTA	C.G.C. MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.
13	<a href="#">WP(C)/950/2021</a>	CISF NO. 170730022 ARUP KUMAR MEDHI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	MR. U K GOSWAMI ASSTT.S.G.I.
14	<a href="#">WP(C)/3349/2021</a> B/O	MARAMI SAUD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH K U AHMED MS P SARMA MS N HASAN	MR H GUPTA (R-1 TO 4) ASSTT.S.G.I.
15	<a href="#">WP(C)/3956/2021</a>	PRABAL SARMA BORDOLOI AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR D KALITA (R-3) GA, ASSAM MR. D NATH (R-3) SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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17)	MR. O P BHATI	11-03-2024	To	07-04-2024





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**[ For Tuesday,12th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/4888/2023</a> FIXED	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
<b>WITH</b> <a href="#">I.A.(Civil)/3141/2023</a> <b>in</b> WP(C)/4888/2023	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	SC, FOREST
<b>ORDERS</b>			
2 <a href="#">RSA/310/2018</a> WITH LCR, FIXED	SMTI IRA BARUAH and 3 ORS, <b>Versus</b> ANITA RAO	MR. A K PURKAYASTHA MR.M J BARUAH	MR.N DEKA MR.D DEKA
3 <a href="#">Review.Pet./28/2023</a> in WP(C)/2121/2018 (D/O), FIXED	NILADHAR DEKA <b>Versus</b> THE STATE OF ASSAM 4 ORS .	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MS D MAHANTA MR A CHETIA	GA, ASSAM SC, FINANCE
<b>WITH</b> <a href="#">Review.Pet./128/2023</a>	DILIP CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S SAHU MS A ROY	SC, FINANCE
<b>HEARING</b>			
5 <a href="#">RSA/113/2009</a> WITH LCR, FIXED	SRI UTPAL CHANDRA DAS <b>Versus</b> SRI NARAKANTA DEKA and ANR	MR. Z MUKIT MR. A SATTAR MR. P SINGH	DR. B AHMED (R1) MS. T KALITA (R1) MRS. K DEKA MR. R P SARMAH MR. R SARMA (R1) MR S SARMA (R1) MR. N HAQUE (R1) MS B DEVI (R1) MR. H DEKA (R1) MR K UDDIN (R1) MR. M HUSSAIN (R1) MR. S R BARBHUIYA (R1) MR. A HUSSAIN (R1) MR. D HAZARIKA (R1)

6	<a href="#">RSA/164/2009</a> WITH LCR, FIXED	BIRUBARI DAINIK BAZAR SAMABI SAMITI LTD and 2 ORS, <b>Versus</b> BIRUBARI DAINIK BAZAR DUKANDAR SANGTHA and 156 ORS,	MR.D K SARMAH MS U DAS MS.M BHATTACHARJEE MS.S NATH MR.N PATHAK MR.A K GOSWAMI MS.S BHATTACHARJEE	MR.P K DAS(R-2) MR.J SARMA MR.N DAS(R-2) MR.R HAZARIKA MR.A CHOUDHURY(R-2) MR.N K CHAKRABORTY MR.G KAKATI
7	<a href="#">RSA/174/2009</a> WITH LCR, FIXED	SMTI. LAKHIPRIYA KALITA and 7 ORS <b>Versus</b> SRI CHANDRA SARMA and 6 ORS	MR. P DAS MR. U K DAS	MR.P DAS MS F AHMED MR. T ISLAM MD. A WAHED
	<b>WITH</b> <a href="#">CO/6/2011</a> <b>in</b> RSA/174/2009	SMTI LAKHIPRIYA KALITA and 7 ORS <b>Versus</b> GOJEN SARMA and ORS,	MR.P DAS MR.A K CHOUDHURY MR.U K DAS MR.D CHOUDHURY	MR.T ISLAM MS.F AHMED MD.A WAHED
8	<a href="#">RSA/14/2010</a> WITH LCR, FIXED	JOGENDRA CHANDRA PAL and 3 ORS <b>Versus</b> ON THE DEATH OF SOLE RESPONDENT SRI PRAMESH CHANDRA DAS, HIS LEGAL HEIRS SRI PRASENJIT DAS @ BAPPI	A DEY K GOSWAMI S DAS D M NATH	MR.G C PHUKAN B K SINGH A K CHAUDHURY P C BORPUJARI
	<b>WITH</b> <a href="#">MC/401/2010</a> <b>in</b> RSA/14/2010	JOGENDRA CH. PAL and 3 ORS, <b>Versus</b> PRAMESH CH. DAS,	MR.K GOSWAMI MR.S DAS MR.C K S BARUAH MS.A DEY MR.D M NATH	
9	<a href="#">RSA/196/2010</a> WITH LCR	SMTI. ADARBHAN BIBI <b>Versus</b> KACHUA SK.	MRG P BHOWMIK MS.J PURKAYASTHA MR D KALITA	MR. M H RAJBARBHUIYAN MR. A ROSHID MS. M R DEVI
10	<a href="#">RSA/63/2011</a> CAVT. NO. 1630/2010 WITH LCR, FIXED	MD. TAUFJIUDDIN ALI, <b>Versus</b> MD.MASHER ALI AHMED and 8 ORS,	MR.B C DAS MS.S ROY MR.U DUTTA	MR.J AHMED MR.M DUTTA MR.P A AHMED MR.R ALI FOR CAVEATOR MR.G MISHRA
11	<a href="#">RSA/185/2011</a> WITH LCR	GAUTAM SAHA <b>Versus</b> ON THE DEATH OF SUKHDEB SAHA HIS LEGAL HEIRS AND ORS	MR.S C KEYAL MR.S K GHOSH MR.S P CHOUDHURY	MR.K K MOUR MR.M DUTTA MR.S K AGARWAL
	<b>WITH</b> <a href="#">I.A.(Civil)/1408/2023</a> <b>in</b> RSA/185/2011	GAUTAM SAHA, <b>Versus</b> ON THE DEATH OF SUKHDEB SAHA	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
	<b>WITH</b> <a href="#">I.A.(Civil)/1411/2023</a> <b>in</b> RSA/185/2011	GAUTAM SAHA, <b>Versus</b> ON THE DEATH OF SUKHDEB SAHA	MS B DEVI	MR. K K MOUR MR. L L ROY MR. S K AGARWAL
12	<a href="#">Arb.A./20/2013</a> CAVT. NO. 605/2012 WITH LCR, FIXED	COAL INDIA LTD and 3 ORS <b>Versus</b> M/S UJJAL TRANSPORT AGENCY and ANR	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SARMA	MR.D DAS MR S KHOUND MR.I LAHIRI MR.M MUKHERJEE FOR CAVEATOR
13	<a href="#">RSA/56/2013</a> WITH LCR	AFTAB UDDIN <b>Versus</b> SABIR AHMED and 4 ORS	MS.D J BORAH MD.M H RAJBARBHUIYAN MR.W RAHMAN MS.R CHETRI	MR.T ROY MR.S DEY MR.P SEN MRB SARKAR
14	<a href="#">RSA/300/2014</a> WITH LCR, FIXED	SRI DEBABRATA CHOUDHURY <b>Versus</b> SMTI MALA CHOUDHURY and 13 ORS	MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY	MR.H K DEKA(R-1,2&3) MR. N DHAR (R4-R6, R10, R13) MR.P SUNDI(R-1,2&3) MR. T U LASKAR (R4-R6, R10, R13) MR.B D DEKA(R-1,2and3) MS. S DASGUPTA (R4-R6, R10, R13) MR.S DEY(R-4TO13) MR.P SEN(R-4TO13)

	WITH <a href="#">MC/3429/2014</a> in RSA/300/2014	SRI DEBABRATA CHOUDHURY <b>Versus</b> SMTI MALA CHOUDHURY and 13 ORS SRI OM PRAKASH KHOKOLIA and 2 ORS <b>Versus</b> MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY MR D MAZUMDER (P-1,3) MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MR. B BARMAN (P-1,3) MRS.S S BAWARI MR.A CHETIA MR. S BISWAS MR B K BARMAN (P-1,3) MR.P K DUTTA MD.ASLAM	MS.D BORGOHAIN(R-2) MR.P GOHAIN(R-2) MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR MS.M BHUYAN(R-2)
15	<a href="#">RSA/6/2015</a> CAVT. NO. 1021/2014 WITH LCR			
	WITH <a href="#">MC/89/2015</a> in RSA/6/2015	SRI OM PRAKASH KHAKOLIA and 2 ORS <b>Versus</b> MD RAIFUDDIN AHMED @ RICKBABA and 3 ORS	MR.G N SAHEWALLA MR.R SARMA MR. N ALAM MS.B SARMA MR.S U AHMED MRS.S S BAWARI MR.A CHETIA MD.ASLAM MR.P K DUTTA	MR.A IKBAL MR.S ALI MR.M ALAM FOR CAVEATOR
16	<a href="#">Intest.Cas./6/2017</a> WITH LCR, FIXED	SMTI MINU DAS and 2 ORS <b>Versus</b> SMTI BULU DAS and 2 ORS	MRA UPADHYAY MS.K JAIN MS.P UPADHYAY	S ALI MR. J SARMAH MR. N ALAM S U AHMED MR. A IKBAL A K SHARMA MS. M NATH K JAIN MS S SIDDIQUA
17	<a href="#">RSA/200/2018</a> WITH LCR, FIXED	UNION OF INDIA <b>Versus</b> BALWANT RAI	MR.A M MAZUMDAR MR.D K DEY MS.U NANDA MS.M BORA	MR Z MUKIT
	WITH <a href="#">I.A.(Civil)/3139/2023</a> in RSA/200/2018	UNION OF INDIA <b>Versus</b> BALWANT RAI	MR D K DEY MS. U NANDA	MR H K BARUAH
18	<a href="#">RSA/56/2020</a> WITH LCR	MUSSTT. SAHIDA BEGUM <b>Versus</b> SRI JOYDEV AGARWALA AND 4 ORS	MR. M A SHEIKH MR. S DAS MRS. R T DAS MR. N BORUAH MR K DAS MR H GOGOI	MR. D SARAF (R- 1, 3, 2.2, 2.3) MR. S S GUPTA (R- 1, 3, 2.2, 2.3) MR P AGARWAL (R- 1, 3, 2.2, 2.3)
19	<a href="#">CRP(IO)/286/2023</a> FIXED	JAYGON NESSA AND 6 ORS <b>Versus</b> JAHIDUR RAHMAN	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. B J MUKHERJEE MS R SAHA

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024

9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Tuesday,12th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>DELIVERY OF ORDER</u></b>			
1 <a href="#">Bail Appln./2134/2023</a>	NGAMSEI HAOKIP <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
<b><u>MOTION (BA)</u></b>			
2 <a href="#">Bail Appln./709/2024</a>	RAJIBUL ISLAM KHAN @ RAJIBUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
3 <a href="#">Bail Appln./712/2024</a>	ROJIT ALI @ SAHIL AHMED @ ROJITULLA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
4 <a href="#">Bail Appln./713/2024</a>	KASIM ALI <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MS ASFIA AHMED MS. NISHA BEGUM	PP, ASSAM
5 <a href="#">Bail Appln./714/2024</a>	MONOWAR HUSSAIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MR J HUSSAIN	PP, ASSAM
6 <a href="#">Bail Appln./716/2024</a>	MD. KALAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
7 <a href="#">Bail Appln./721/2024</a>	ASHROF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN	PP, ASSAM
8 <a href="#">Bail Appln./722/2024</a>	JOBAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<b><u>MOTION</u></b>			
9 <a href="#">Crl.Pet./270/2024</a>	SMT. PAHITI DAS <b>Versus</b> SMTI. SUNITA DAS	ALHAJJ I UDDIN MRS. R MONTAZ MR R HOQUE	
10 <a href="#">Crl.Pet./271/2024</a>	NABA KUMAR SARMA <b>Versus</b> VIKASH KUMAR MISHRA	MS. S SARMA MS. N M DEKA MS P DEVI	
11 <a href="#">Crl.Pet./272/2024</a>	NITUL CHETIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALAM	PP, ASSAM

12	<a href="#">Crl.Pet./273/2024</a>	<p>DHIRAJ CHOUDHURY</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND ANR</p>	<p>MR. M C DAS</p> <p>MR. S P CHOUDHURY</p> <p>MR K BISWAKARMA</p>	PP, ASSAM
13	<a href="#">AB/646/2024</a>	<p>MD. AJIJUR RAHMAN HAZARIKA</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM</p>	<p>MR A NATH</p> <p>MR. N J MEDHI</p>	PP, ASSAM
14	<a href="#">AB/647/2024</a>	<p>SOIDUL ALOM LASKAR @ SAIDUL ALOM LASKAR</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND ANR</p>	<p>MR. R A CHOUDHURY</p> <p>MR. R A MAZUMDER</p>	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Rev.P./65/2019</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	<p>RAJESH DAS</p> <p><b>Versus</b></p> <p>DIGANTA SARMA AND ANR.</p>	<p>MR. B DEKA</p> <p>MR. B P CHANGMAI</p>	MR. M A ISLAM M J ABEDIN PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/149/2019</a> in Crl.Rev.P./65/2019	<p>RAJESH DAS</p> <p><b>Versus</b></p> <p>DIGANTA SARMA AND ANR.</p>	<p>MR. B DEKA</p> <p>MR. B P CHANGMAI</p>	PP, ASSAM
16	<a href="#">Crl.Pet./462/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	<p>FAJLUR RAHMAN</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND ANR</p>	<p>ALHAJJ I UDDIN</p> <p>MRS. R MOMTAZ</p> <p>MR R HOQUE</p>	U U KHAN (R-2) MR A AHMED (R-2) PP, ASSAM
17	<a href="#">Crl.Pet./1018/2023</a> FIXED	<p>TIPBORLANG MAWSOR</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND 5 ORS</p>	<p>MR. S MITRA</p> <p>MR A K BORO</p> <p>MR. R. RAMEEZ</p> <p>MR S.MITRA</p>	MR. SURAJIT DAS (R-4) MR. M SHARMA (R-3) MR A W AMAN (R4) MR SARFRAZ NAWAZ (R-4) MR S A BARBHUYAN (R-4) MS. S YASMIN (R-3) DY.S.G.I. PP, ASSAM
18	<a href="#">Crl.Pet./1246/2023</a> FIXED	<p>ABDUL KALAM LASKAR</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM</p>	<p>MR. A M BORA</p> <p>MR. D GAGAI</p> <p>MR. A Z AHMED</p> <p>MR. V A CHOWDHURY</p>	PP, ASSAM
19	<a href="#">Crl.Pet./1393/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	<p>RAKMAT ALI</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND ANR</p>	<p>MD. S ALOM</p> <p>MR. M S ALAM</p> <p>MR S J SHAMIM</p>	MR. P DAIMARY(r-2) PP, ASSAM
20	<a href="#">Crl.Pet./46/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	<p>HANNAN ALI KHAN</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND ANR</p>	<p>MR. J C GOGOI</p> <p>MR. S ALI</p> <p>MR B ISLAM</p>	MR. A M KHAN (R-2) MR. T T MONI (R-2) MR. K NATH (R-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
21	<a href="#">Bail Appln./2093/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	<p>KIRTBOKLANG @ KITBOK LANG MARWEIN</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM</p>	<p>MR. N J DUTTA</p> <p>MS LR KHANAM</p> <p>MR S ISLAM</p> <p>D HUSSAIN</p>	PP, ASSAM
22	<a href="#">Bail Appln./2530/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	<p>AJIBOR RAHMAN MOLLAH @ AJIBAR RAHMAN MOLLAH</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM</p>	<p>MR. D GAGAI</p> <p>MR. D K BAIDYA</p> <p>MR. M S HUSSAIN</p>	PP, ASSAM
23	<a href="#">Bail Appln./4205/2023</a> WITH CASE RECORD(SCANNED COPY), FIXED	<p>R YARUIBO</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM</p>	<p>MOTIUR RAHMAN</p> <p>MR F U CHOUDHURY</p> <p>MR. A S TAPADER</p>	PP, ASSAM
24	<a href="#">Bail Appln./4487/2023</a> WITH LCR(SCANNED COPY), FIXED	<p>MUJAMMIL HUSSAIN</p> <p><b>Versus</b></p> <p>UNION OF INDIA</p>	<p>MR. A AHMED</p> <p>U U KHAN</p> <p>MR A AHMED</p>	SC, NCB
25	<a href="#">Bail Appln./4580/2023</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	<p>PRABODH SARMAH</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM AND ANR</p>	<p>MR S BORTHAKUR</p> <p>MR SAURADEEP DEY</p>	MR. M K DAS(r-2) B. CHETRY (r-2) PP, ASSAM
26	<a href="#">Bail Appln./12/2024</a> FIXED	<p>SAHIR NAWAZ</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM</p>	<p>MR. A M BORA</p> <p>MS. N S THAKURIA</p> <p>MS. C CHOUDHURY</p> <p>MR. V A CHOWDHURY</p>	PP, ASSAM
27	<a href="#">Bail Appln./138/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	<p>JUBAIR AHMED</p> <p><b>Versus</b></p> <p>THE STATE OF ASSAM</p>	<p>MR. M AHMED</p> <p>MD I H LASKAR</p>	PP, ASSAM

28	<a href="#">Bail Appln./240/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	S. KAPANI <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
29	<a href="#">Bail Appln./294/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	KABIR AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
30	<a href="#">Bail Appln./503/2024</a> FIXED	SARAT DAS <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL MRS. S AZIZ MS. M RABHA MR. H GOGOI	PP, ASSAM
31	<a href="#">Bail Appln./572/2024</a> FIXED	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	<a href="#">AB/378/2023</a> FIXED	ABDUL KHALIQUE <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
33	<b>WITH</b> <a href="#">AB/417/2023</a>	NAZIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
34	<b>WITH</b> <a href="#">AB/418/2023</a>	MUSTAFA SHAMIM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
35	<b>WITH</b> <a href="#">AB/454/2023</a>	HIFZUR RAHMAN AHMED @ KAZI HIFZUR RAHMAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
36	<b>WITH</b> <a href="#">AB/499/2023</a>	AKBAR ALI @ AKBAR ALI SK <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
37	<b>WITH</b> <a href="#">AB/501/2023</a>	FAKHARUDDIN AHMED @ MOULANA FAKHARUDDIN AHMED QUASIMI <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
38	<b>WITH</b> <a href="#">AB/502/2023</a>	MD. NAZIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
39	<b>WITH</b> <a href="#">AB/514/2023</a>	JAMIL AHMED MAZUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
40	<b>WITH</b> <a href="#">AB/579/2023</a>	MD. MUSLIMUDDIN PATOWARI <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
41	<b>WITH</b> <a href="#">AB/580/2023</a>	AMAD UDDIN BARLASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
42	<b>WITH</b> <a href="#">AB/590/2023</a>	ABDUL QUASIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

43	<b>WITH</b> <a href="#">AB/607/2023</a>	ABDUL HADI AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
44	<b>WITH</b> <a href="#">AB/608/2023</a>	ABDUL AWAL MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS. K KALITA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
45	<b>WITH</b> <a href="#">AB/609/2023</a>	MD. AKBARUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
46	<b>WITH</b> <a href="#">AB/610/2023</a>	ABDUR RAHIM SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
47	<b>WITH</b> <a href="#">AB/611/2023</a>	KAZI HILAL AHMED AI-HILAL <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM MS B PATHAK S. M. ZINNA	PP, ASSAM
48	<b>WITH</b> <a href="#">AB/613/2023</a>	NASIR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
49	<b>WITH</b> <a href="#">AB/649/2023</a>	SADIQUE AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
50	<b>WITH</b> <a href="#">AB/911/2023</a>	ABUL QUASIM KHAN @ ABDUL QUASIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
51	<a href="#">AB/1947/2023</a> FIXED	ABDUL MAJID SK AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N HOSSAIN MR. M MONDAL	PP, ASSAM
52	<a href="#">AB/3686/2023</a> FIXED	ATAUR RAHMAN @ ATIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR MR. SAIFUL ISLAM	PP, ASSAM
53	<a href="#">AB/160/2024</a> FIXED	MOJIBUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
54	<a href="#">AB/309/2024</a> FIXED	ZIABUR RAHAN @ JIYABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS A BEGUM MR. A HOQUE	PP, ASSAM
55	<a href="#">AB/350/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHAMUAH MS M BORAH	PP, ASSAM
56	<a href="#">AB/358/2024</a> FIXED	MOHAN SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS A DAS MS. L WANGSA	PP, ASSAM
57	<a href="#">AB/409/2024</a> FIXED	ANUP SONOWAL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR D SAIKIA MD IMRAN	PP, ASSAM



58	<a href="#">AB/454/2024</a> FIXED	SORIFUL ISLAM SHEIKH @ SARIFUL SK. @ DADU <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
59	<a href="#">AB/486/2024</a> FIXED	NUR ZAMAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
60	<a href="#">AB/487/2024</a> FIXED	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
<b><u>ORDERS</u></b>				
61	<a href="#">Crl.A./264/2023</a> WITH LCR 4 FILES, FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/625/2023</a> <b>in</b> Crl.A./264/2023	PRAMEN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.  PRAMEN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A PAUL MR. D SAHARIA  MR. A PAUL MR. D SAHARIA	MR. S J SARMAH (r-2) MR R DAS (r-2) PP, ASSAM  PP, ASSAM
62	<a href="#">Crl.Pet./512/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RUPSING RONGHANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV	PP, ASSAM
63	<a href="#">I.A.(Crl.)/886/2023</a> WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>in</b> Crl.A./349/2023 <b>WITH</b> <a href="#">Crl.A./349/2023</a>	HARIBANDHU MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.  HARIBANDHU MANDAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR A N IQBAL  MR. S RAHMAN MR A N IQBAL	MRS S GOSWAMI (r-2) PP, ASSAM  PP, ASSAM
64	<a href="#">Crl.Pet./1264/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	JULIMON BORO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
65	<a href="#">Crl.Pet./85/2024</a> WITH LCR 1 FILE, FIXED	JAGAT KONWAR AND 3 ORS <b>Versus</b> RAGENDRA NATH BODO AND ANR	MR. R DE MR R K DUTTA MR. U J SAIKIA	PP, ASSAM
<b><u>HEARING</u></b>				
66	<a href="#">Crl.A./8/2012</a> WITH LCR 4 FILES, FIXED	KEBEJII NGROUPUNI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MD.A KHAN MR.N G KUNDU MR.P K R CHOUDHURY	PP, ASSAM
67	<a href="#">Crl.A./59/2012</a> WITH LCR 5 FILES, FIXED	SRI ANIL DAS <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
68	<a href="#">Crl.A./316/2017</a> WITH LCR 2 FILES, FIXED	KHURSIDA HAZARIKA <b>Versus</b> MR MASADDAR ALI LASKAR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED MSL RAHMAN	MR.S DAS MR.P M TALUKDAR
69	<a href="#">Crl.Pet./1140/2018</a> FIXED	ASHOK SERIAL <b>Versus</b> MITASHREE RATH AND ANR	MR. S KALITA MR. P DAS MR. A GANGULY MR G SAHU MR. A C KALITA	MR. B M CHOUDHURY MR. U CHOUDHURY PP, ASSAM(R2)
70	<a href="#">CRL.A(J)/104/2019</a> 4 Y 9 M 19 D :WITH LCR 6 FILES, P.B.-1, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/723/2022</a> <b>in</b> CRL.A(J)/104/2019	UTTAM SUTRADHAR <b>Versus</b> THE STATE OF ASSAM  UTTAM SUTRADHAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA, LEGAL AID COUNSEL  MR. A BHATTACHARYA, LEGAL AID COUNSEL	PP, ASSAM  PP, ASSAM
71	<a href="#">Crl.Rev.P./175/2019</a> WITH LCR 4 FILES, FIXED	BHUJYOTI BAISHYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM

72	<a href="#">Crl.Pet./889/2019</a> FIXED	CHINTU SUKLABADHYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	MR. S BISWAS (r-2) MR. S BISWAS (r-2) PP, ASSAM
73	<a href="#">Review.Pet./170/2022</a> MAC.APP. 937/2018(D/O), LCR 8 FILES, FIXED	BHARATI BEZBARUAH AND 2 ORS. <b>Versus</b> RELAINCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. J KALITA MS. S. KAR	MR. A J SAIKIA (r-1) M CHETIA (r-1) MR. S. PEGU (r-1)
74	<a href="#">Crl.Pet./706/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	HAZARAT ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	MR. DITUL DAS (r-2) MR. R RAHMAN (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
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12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

**[ For Tuesday,12th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MARLI VANKUNG**

**COURT NO: 19**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
1 <a href="#">MACApp./198/2011</a> WITH LCR	SANJAY BORKAKOTY <b>Versus</b> PRASHANTA SAIKIA AND ORS	MR.P J PHUKAN MR.H BARUAH MSA B PHUKAN	SC, A S T C
2 <a href="#">MACApp./108/2015</a> WITH LCR	JOYNAL ABEDIN SARKAR and ANR <b>Versus</b> ARIFA SULTANA PERVIN and ANR	MR.A R AGARWALA	MR.R GOSWAMI(R-2) MR. J KALITA MS.M SAIKIA(R-2) MR D KALITA MRS BHUSAN R-2
3 <a href="#">MACApp./72/2018</a> WP(C) 4040/2016(D/O)	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. P C B NAIR MR. S K JAIN (R1-R3) MR. B K JAIN MS. P C BARNALI NAIR (R1-R3) FOR CAVEATOR MS. S TALUKDAR (R1-R3)
<b>WITH</b> <a href="#">I.A.(Civil)/3247/2017</a> <b>in</b> MACApp./72/2018	MAMTA DAS and 2 ORS <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD. and 6 ORS	MR.S K JAIN	DR.B AHMED MR.K K BHATRA(R- 1 to 4) MR A KALITA(R- 1 to 4) MR.A BORAH(R- 1 to 4) MR.R K BHATRA(R- 1-4) MS.P HUJURIR- 1-4 MR A SAIKIA(R- 1 to 4) MS.S DAS(R- 1-4)
<b>WITH</b> <a href="#">I.A.(Civil)/417/2018</a> <b>in</b> MACApp./72/2018	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SMTI MAMTA DAS and 4 ORS,	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN MR. B K JAIN MS. P C B NAIR MS. S TALUKDAR
<b>WITH</b> <a href="#">CO/27/2019</a> <b>in</b> MACApp./72/2018	SMTI. MAMTA DAS AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE COMPANY LTD.	MR. S K JAIN MR. N DEKA MS. P C BARNALI NAIR	MR. R GOSWAMI
4 <a href="#">MACApp./235/2020</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> HABIJA KHATUN AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P P DUTTA (R-1,2,3) MR. A BORUA (R-2,2) MR T GOGOI (R-1) MR B S DEKA (R-2,3) MS P SARMA (R-2,3)

5	<a href="#">MACApp./323/2021</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> MRS. ANISHMRITA CHETIA HANDIQUE AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. B PATHAK MR. B PATHAK MR B HAZARIKA (R-3,4) MR. J K SARMA (R-1)
6	<b>WITH</b> <a href="#">MACApp./198/2022</a>	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SRI TAPASH DEY AND 2 ORS	MR. K K BHATTA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK MR. A LAHKAR	MR. B PATHAK MR. R THADANI (R1) MR B HAZARIKA (R-2,3) MR. J K SARMA (R1)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,12th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS COURT WILL TAKE UP THE BAIL HEARINGS  
AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY  
AFTER THE MOTION MATTERS AND WILL TAKE UP  
ADMISSION MATTERS AFTER COMPLETION OF ORDERS  
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>			
1 <a href="#">WP(C)/3616/2020</a> PART-HEARD, FIXED	SAMSUL HOQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
2 <a href="#">WP(C)/5124/2015</a> FIXED	INDIAN TEA ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P K GOSWAMI MR.D BARUAH MR.N B P SINGHA MS.N UPADHYAY	MR.S SARMA(R1&2) MR. K.GOGOI SC, L C
<b>WITH</b> 3 <a href="#">WP(C)/5357/2015</a>	NORTH EASTERN TEA ASSOCIATION and ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.D BARUAH MS.B DAS MS.N UPADHYAY	MS.S SARMA SC, L C (R1&2)
4 <a href="#">WP(C)/5174/2019</a> FIXED	DUHU SHIEKH <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MD H R AHMED	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
5 <a href="#">WP(C)/1732/2020</a> FIXED	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION), <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION
<b>WITH</b> 6 <a href="#">WP(C)/1708/2020</a>	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
<b>WITH</b> 7 <a href="#">WP(C)/1729/2020</a>	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION

8	<b>WITH</b> <a href="#">WP(C)/1733/2020</a>	INDIAN OIL CORPORATION LTD. (MARKETING DIVISION) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, FINANCE AND TAXATION
9	<a href="#">WP(C)/1360/2021</a> FIXED, WITH LCR	MAICHANA LASKAR <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 10 ORS	MR H DAS R BORUAH	GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE
10	<a href="#">WP(C)/8462/2022</a> FIXED	PURBANCHAL CEMENTS LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. S P ROY MR. R J DAS MS. S KUMARI N GAUTAM JYOTISH DAS	GA, ASSAM MR. N N B CHOUDHURY (R-5) MR. N SARKAR (R-5) MR P K BASU (R-5) MR. A BANERJEE (R-5)
11	<a href="#">WP(C)/5396/2023</a> FIXED	ACHYUT KR GOHAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, NHAI DY.S.G.I. SC, NHIDC SC, REVENUE
12	<b>WITH</b> <a href="#">WP(C)/5179/2023</a>	TANURAM KONWAR AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. A BURAGOHAIN MR. M KHAN	MR C BARUAH (R-3) GA, ASSAM SC, NHAI MR. S BARUAH (R-5 to R-7) MR H GUPTA (R-1 & R-2) DY.S.G.I. SC, NHIDC SC, REVENUE
13	<a href="#">WP(C)/201/2024</a> FIXED	ANANTA ROY AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
14	<b>WITH</b> <a href="#">WP(C)/203/2024</a>	ABDUL MATIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
15	<a href="#">WP(C)/319/2024</a> FIXED	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
16	<b>WITH</b> <a href="#">WP(C)/6053/2023</a>	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
17	<a href="#">Bail Appln./211/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RIPAN CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R S CHAUHAN MR D SHARMA MR. M KALITA	PP, ASSAM
<b><u>ORDERS</u></b>				
18	<a href="#">WP(C)/228/2024</a> FIXED	MOHAN PATGIRI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N N B CHOUDHURY MR H P NEPAL MS. K DEY	GA, ASSAM SC, FISHERY SC, REVENUE
<b><u>HEARING</u></b>				

19	<a href="#">Crl.A/107/2008</a> PART-HEARD, LCR 5 FILES, FIXED	DIGANTA BORA <b>Versus</b> THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.B M CHOUDHURY MRS.N BAROOAH MS.K BARUAH MR.U CHOUDHURY MS.N BHARALI	MR.B D KONWAR MR.R HUSSAIN MR.R KALITA MR. M K BORAH MRS.J M KONWAR
20	<a href="#">WP(C)/276/2014</a> PART-HEARD, FIXED	HIRENDRA NATH MALAKAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA	MR. H. GUPTA, C.G.C. MR.G PEGU(R-1to5) ASSTT.S.G.I.
21	<a href="#">WP(C)/2571/2015</a> PART-HEARD, FIXED	JIBAN CHANDRA BORA <b>Versus</b> THE BOARD OF DIRECTORS and 4 ORS	MR J U CHOUDHURY MR. S KHOOND MR G C HAZARIKA MR. L Deka MR. C C DEKA	SC, APDCL
22	<a href="#">WP(C)/659/2015</a> FIXED	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
23	<b>WITH</b> <a href="#">WP(C)/1694/2015</a>	ASSAM PETROCHEMICALS LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM
24	<a href="#">WP(C)/2683/2019</a>	PABITRA KUMAR HIRA <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	DR. B N GOGOI, SC, Income Tax ASSTT. S.G.I.(R-1)
25	<a href="#">WP(C)/4332/2019</a>	MADHU RAM DAS AND 15 ORS. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS F AHMED	MR. S C KEYAL,SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday, 12th March 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	<a href="#">Bail Appln./471/2024</a>	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
2	<a href="#">Bail Appln./505/2024</a>	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
3	<a href="#">Bail Appln./539/2024</a>	ABDUL HASIB KHAN @ ABDUL HASIM KHAN <b>Versus</b> THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
4	<a href="#">Bail Appln./68/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
5	<a href="#">AB/3494/2023</a> WITH OFFICE NOTE, FIXED	ATIKUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MD B ISLAM MR. A A MONDAL MR S HUSSAIN M ISLAM S UDDIN	PP, ASSAM
6	<a href="#">AB/3744/2023</a> FIXED	ZINNAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM
7	<a href="#">AB/3869/2023</a> FIXED	IMRAN HUSSAIN @ EMRAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
8	<a href="#">AB/127/2024</a> AB 69/2024(D/O), FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday, 12th March 2024 ]**

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**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-II]**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH OF HONOURABLE MR. JUSTICE  
L. JAMIR AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/644/2024</a> FIXED	NILA KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	SC, SEC. EDU.
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5428/2019</a> FIXED	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU  GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/2939/2019</a> <b>in WP(C)/5428/2019</b>	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
3	<a href="#">WP(C)/237/2020</a> FIXED	SYED FIDDUSAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS N DAS MR S DAS MR G BARUAH	SC, ELEM. EDU MR A DASGUPTA J U AHMED MR S R NAWAZ (R-11) MR J U AHMED (R-11) MR. U. SARMA, SC, SEC. EDU. SC, BTC
4	<a href="#">WP(C)/938/2020</a> FIXED	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. JYOTIRMOY ROY MR. P D NAIR MR. S SARMA MR. C CHAKRAVARTY MR D DAS
	<b>WITH</b> <a href="#">I.A.(Civil)/1850/2020</a> <b>in WP(C)/938/2020</b>	ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS	SC, COTTON UNIVERSITY MR. P D NAIR

	WITH <a href="#">I.A.(Civil)/2236/2021</a> in WP(C)/938/2020	DR. ANUPAM DAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY
5	WITH <a href="#">WP(C)/9474/2019</a>	DR. ANUPAM DAS AND 4 ORS <b>Versus</b> THE COMMISSIONER AND SECRETARY AND 5 ORS	MR H DAS MR. B C DEKA	SC, HIGHER EDU, SC, COTTON UNIVERSITY MR. P D NAIR
6	WITH <a href="#">WP(C)/285/2020</a>	MANOJ KUMAR DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR
7	WITH <a href="#">WP(C)/5195/2020</a>	DR MANOJ KUMAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR N DUTTA MR H DAS	SC, HIGHER EDU SC, COTTON UNIVERSITY MR. P D NAIR (SC, COTTON UNIVERSITY, R3-R5)
<b>ORDERS</b>				
8	<a href="#">I.A.(Civil)/763/2024</a> B/O in WP(C)/3918/2022	MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS)	MR. S NATH	MR A R BHUYAN GA, ASSAM
	WITH <a href="#">WP(C)/3918/2022</a> WITH LCR	MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR. N G KUNDU	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
	WITH <a href="#">I.A.(Civil)/497/2024</a> in WP(C)/3918/2022	MD. MAHAMMAD ALI, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH	MR. A R BHUYAN GA, ASSAM SC, SEC. EDU.
<b>HEARING</b>				
9	<a href="#">WP(C)/3791/2017</a>	PLABITA DAS <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR.N DUTTA MR.M U MAHMUD MS.J HAZARIKA MR.P MAHANTA MR.A PHUKAN MR.R B GOHAIN	MR.U K NAIR(Sr.Adv.)(R- 3&10) MR. D UPAMANYA, SC, HIGHER EDU. DEPTT. (R-1 & 2) SC, HIGHER EDUCATION MS.N SHYAMAL(R- 3&10) MS.P BORGOHAIN(R- 3&10)
10	<a href="#">WP(C)/7889/2017</a> FIXED	DR. ANANYA CHUTIA <b>Versus</b> DIBRUGARH UNIVERSITY and 5 ORS.	MR.P J PHUKAN MR.H BARUAH	MR. R MAZUMDAR MR.M C DAS MR H BEZBARUA SC, DIB. UNIVERSITY
11	<a href="#">WP(C)/7026/2018</a>	SAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A K PURKAYASTHA MR. M J BARUAH MS P BARMAN	SC, SSA
12	<a href="#">WP(C)/1361/2019</a>	ASIMIA SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M A I HUSSAIN MD. M U AHMED MR. A R BORBHUYAN	GA, ASSAM MR. M KHAN (R6) MR. J RAHMAN (R6) KAKALI DEVI (R6) SC, SEC. EDU.
13	WITH <a href="#">WP(C)/6185/2021</a>	MD. NAJEERUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM SC, SEC. EDU.
14	<a href="#">WP(C)/3619/2020</a> FIXED	MAITRAYEE CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, HIGHER EDU
15	<a href="#">WP(C)/3189/2023</a> FIXED	MUKUL KUMAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR J ABEDIN MR N SARMA	SC, HIGHER EDU MR H BEZBARUA (R-3)

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
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**[AT 10:15 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE BUDI HABUNG**

**COURT NO: 25**

**[MAC APPEAL , MFA AND CIVIL BENCH-III MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
1 <a href="#">MFA/124/2011</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S ARUHAH INTERNATIONAL LTD.	MS.M CHATTERJEE MS.I DAS MRS.U CHAKRABORTY SC, NF RLY	MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI MS.M SHARMA
2 <a href="#">MFA/125/2011</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MS.R BARUAH MS.M CHATTERJEE MR.N K DAS MSK KALITA MRS.U CHAKRABORTY(Spl.Sr.Rly.Adv.) MS.M ACHARYYA MS.R R BORAH	MS.G TRIPATHI MR.G KHANDELIA MS.J TRIPATHI
<b>WITH</b> <a href="#">MC/3622/2011</a> in MFA/125/2011	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
<b>WITH</b> <a href="#">MC/1138/2012</a> in MFA/125/2011	UNION OF INDIA <b>Versus</b> M/S UNION FLOUR MILLS INDUSTRIES LTD,	MSB DEVI MR.N K DAS MS.R R BORAH	
3 <a href="#">MFA/1/2012</a> WITH LCR	UNION OF INDIA <b>Versus</b> M/S SANJAY TRADING COMPANY	MS.M CHATTERJEE MS.J DAS SC, NF RLY MRS.U CHAKRABORTY	MR.A GOYAL
<b>WITH</b> <a href="#">MFA/2/2012</a>	THE UNION OF INDIA, <b>Versus</b> M/S SANJAY TRADING COMPANY,	MR.D K DEY MR.R HAZARIKA	MR.A GOYAL
5 <a href="#">WP(C)/1373/2015</a>	SMTI KANAKLATA DOLEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS.P BARUA MR.S BORTHAKUR	MR.P S DEKA MR.B K SARMA MR.T DOLEYR-9 SC, SOCIAL WELFARE MS.J NARAH(R-9)
6 <a href="#">WP(C)/2938/2015</a>	DWIJEN BORO <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.B P SINHA MS.N DAS	MRSB BHUYAN SC, PWD

7	<a href="#">MFA/76/2016</a> CAVT. NO. 812/2016 WITH LCR	THE UNION OF INDIA and ANR <b>Versus</b> M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
8	<a href="#">MACApp./338/2018</a> WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI AINA BALA ROY	MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR.U C RABHA(R-5,6) MR.S M SARMA(R-5,6) MR D KALITA (R-1,4) MR.M M DEKA(R-5,6)
	<b>WITH</b> <a href="#">I.A.(Civil)/1533/2018</a> <b>in</b> MACApp./338/2018	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI AINA BALA ROY AND 5 ORS	MR. R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MRG P BHOWMIK(R- 1-5) MR. U C RABHA MR. U C RABHA MR.S M SARMA(R-5,6) MR.M M DEKA(R-5,6)
9	<a href="#">MACApp./571/2018</a> WITH LCR	SMT. DEBAJANI TALUKDAR and ANR. <b>Versus</b> THE DIVISIONAL MANAGER and 2 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. K CHOUDHURY MS. C BAISHYA	MR. A DUTTA (R1) MR. U K DAS (R2, R3) MRS. B D SARMA MRS. P M DUTTA (R1)
10	<a href="#">MACApp./639/2018</a> WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR (R1) MR. A SHAKIL (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3783/2018</a> <b>in</b> MACApp./639/2018	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> SRI DIPEN CHANDRA DAS AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M TALUKDAR
11	<a href="#">MACApp./157/2019</a> WITH LCR	DILOWARA BEGUM (WIFE) AND 5 ORS <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
	<b>WITH</b> <a href="#">MACApp./323/2019</a>	KHADIJA BEGUM AND 3 ORS. <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MS R BEGUM (R1) MR. N SHARMA (R1) MR R B ISLAM MR. J A AHMED
13	<a href="#">MACApp./199/2019</a> WITH LCR	SMTI ADITI BANIK <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1) MR A T M HUSSAIN (R6) MRS M ALOM (R6)
	<b>WITH</b> <a href="#">I.A.(Civil)/1192/2019</a> <b>in</b> MACApp./199/2019	SMTI ADITI BANIK <b>Versus</b> THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1)
14	<a href="#">MACApp./138/2020</a> WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> JESMINA KHATUN AND 4 ORS.	MR. A DUTTA MR. R C PAUL MRS. P M DUTTA	MD E AHMED(R-5) MR. F A HASSAN MD. I HUSSAIN
15	<a href="#">MACApp./86/2021</a> WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) <b>Versus</b> URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
16	<a href="#">MACApp./249/2021</a> WITH LCR	NEW INDIA ASSURANCE COMPANY LIMITED <b>Versus</b> SMTI. BHARATI DAS AND 4 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. S KHANIKAR MS. P BARUAH
17	<a href="#">MACApp./276/2022</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	MRS. S ROY (r-5) MR. P DEKA (R-1,4) MR. A CHETIA (R-1,4) MR M SAHEWALLA (R-1,4) MS T J SAHEWALLA (R-1,4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1511/2022</a> <b>in</b> MACApp./276/2022	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> RINA DAS AND 4 ORS.	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS R GANGAWAT	

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
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### [ For Tuesday,12th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 <a href="#">Bail Appln./702/2024</a>	PRADIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
2 <a href="#">Bail Appln./703/2024</a>	PRAFULLYA KACHARI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL	PP, ASSAM
3 <a href="#">Bail Appln./706/2024</a>	NAKUL MALLICK <b>Versus</b> THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
4 <a href="#">Bail Appln./708/2024</a>	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
5 <a href="#">Bail Appln./711/2024</a>	ARUP KR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. B CHOWDHURY MR. N MAHAJAN	PP, ASSAM
6 <a href="#">Bail Appln./718/2024</a>	JULI DAS <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI MS P SAIKIA MS R.R.MECH	PP, ASSAM
7 <a href="#">Bail Appln./719/2024</a>	ANJALI SHAW <b>Versus</b> THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
8 <a href="#">Bail Appln./725/2024</a>	MALEK BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR M U AHMED A. K. KANU	PP, ASSAM
<b><u>MOTION</u></b>			
9 <a href="#">Crl.Rev.P./537/2023</a>	SHYAM SUNDAR RASIWASIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S CHAMARIA MR A N SARMAH	MR. A K BHUYAN (r-2) MR A KAKOTI (r-2) MS. N CHOUDHURY (r-2) MS B BORA (r-2) MR A TALUKDAR (r-2) MR J DAS (r-2) PP, ASSAM



10	<a href="#">Tr.P.(CrI.)/14/2024</a>	SMTI PURNIMA BORUAH AND ANR <b>Versus</b> NILUTPAL BORAH	ALHAJJ I UDDIN MRS. R MONTAZ MR R HOQUE	
11	<a href="#">Crl.Rev.P./87/2024</a>	MD. AMIRUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI DR AZIZ KHAN	PP, ASSAM
12	<a href="#">Crl.Rev.P./88/2024</a>	MANAB JYOTI LAL RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
13	<a href="#">Crl.Rev.P./89/2024</a>	MD SHUMEJ ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
14	<a href="#">Crl.Pet./269/2024</a>	SAMBHU SAHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
15	<a href="#">AB/333/2024</a> FIXED	MOHIYA KHATUN @ MOHIYA BIBI <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
<b><u>ADMISSION</u></b>				
16	<a href="#">Crl.Pet./714/2015</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	RABI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	PP, ASSAM SC, IRRIGATION
17	<a href="#">Crl.Rev.P./554/2022</a> WITH LCR 2 FILES, FIXED	MD. SOBAHAN ALI <b>Versus</b> AYESHA KHATUN	MR. B CHOWDHURY	MD E AHMED MR. F A HASSAN
18	<a href="#">Crl.Pet./596/2022</a> B/O	HEMANTA DAS <b>Versus</b> KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR M J QUADIR (R-1) MR S S ISLAM (R-1) MS S AHMED (R-1)
19	<a href="#">Crl.Pet./599/2022</a> B/O	MRS. KAMALA DAS <b>Versus</b> KAJI HOBIBUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	MR. A GANGULY (R-2) MR. M J QUADIR (R-1) MR. K MIRA (R-1) MR S S ISLAM (R-1)
20	<a href="#">W.P.(CrI.)/24/2023</a> FIXED	TOKO RUNEL <b>Versus</b> THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR. K BORUAH (R-8) MR. M (R-8)
21	<a href="#">W.P.(CrI.)/25/2023</a> FIXED	TOKO RUNEL <b>Versus</b> THE CHIEF SECRETARY TO THE GOVT OF ASSAM AND 7 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM MR A CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MR D K MEDHI (R-8) MR G TAKU (R-8)
22	<a href="#">Crl.Pet./930/2023</a> FIXED	MINU SUBBA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM
23	<a href="#">Crl.Pet./943/2023</a> B/O	ARUP KUMAR ALLAMMAN AND ANR <b>Versus</b> MITALI PATGIRI DAS	MR S PARASHAR MR. N K HALOI MR. K M HASSAN	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. D R BASUMATARY
<b><u>BAIL HEARING (BA)</u></b>				
24	<a href="#">Bail Appln./451/2024</a> FIXED	JAMIL AHMED <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM

25	<a href="#">Bail Appln./481/2024</a> FIXED	ATIKUR RAHMAN @DADUL <b>Versus</b> THE STATE OF ASSAM	MR. K K HANDIQUE	PP, ASSAM
26	<a href="#">Bail Appln./561/2024</a> FIXED	HASEN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	MR G CHAMUAH PP, ASSAM
27	<a href="#">Bail Appln./664/2024</a> FIXED	MRIDUSH NATH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
28	<a href="#">AB/3327/2023</a> FIXED	REJUWAN HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	MR H DAS (R-2) PP, ASSAM
29	<a href="#">AB/3701/2023</a> FIXED	BIKASH SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
30	<a href="#">AB/3831/2023</a> FIXED	AKHER MOLLAH @ AKKER ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
31	<a href="#">AB/3849/2023</a> FIXED	ABDUL MONAF LASKAR @ RAJU UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
32	<a href="#">AB/231/2024</a> FIXED	SAIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
33	<a href="#">AB/270/2024</a> FIXED	KAMRUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD	PP, ASSAM
34	<b>WITH</b> <a href="#">AB/173/2024</a>	MONOHAR ALI @ MONOWAR ALI <b>Versus</b> THE STATE OF ASSAM	DR. B AHMED MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
35	<a href="#">AB/383/2024</a> FIXED	FORMUJ ALI <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN	PP, ASSAM
36	<a href="#">AB/405/2024</a> FIXED	MITHUN RABIDAS AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
37	<a href="#">AB/451/2024</a> FIXED	MUSTAK AHMED LASKAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
38	<a href="#">AB/498/2024</a> FIXED	INJAMUL HAQUE @ INZAMAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
39	<a href="#">AB/534/2024</a> FIXED	ARUNAV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR S P DAS MR A ALAM MS C BORA	PP, ASSAM
40	<a href="#">AB/578/2024</a> FIXED	RAJIB ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B HUSSAIN MS. S E AHMED MD E AHMED MD R ISLAM	PP, ASSAM
<b><u>ORDERS</u></b>				
41	<a href="#">Crl.Rev.P./299/2017</a> FIXED	MD. ABDUS SAMAD @ ABDUL SAMAD <b>Versus</b> MUSTT. YASMIN BEGUM	MR. M U MAHMUD MR. H ALI MR. A ALI MR. S H MAHMUD MR. S ISLAM MR. S SUR MS. B CHETIA	

42	<a href="#">Crl.A./249/2023</a> 5 Y 11 M 25 D :WITH LCR 5 FILES, B/O <b>WITH</b> <a href="#">I.A.(Crl.)/597/2023</a> <b>in</b> Crl.A./249/2023  <b>WITH</b>	NILKAMAL RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B PRASAD MR K K KALITA MR G DEKA	MR D KALITA (R-2) PP, ASSAM
		NILKAMAL RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B PRASAD MR K K KALITA MR G DEKA	MR D KALITA (R-2) PP, ASSAM
43	<a href="#">Crl.A./62/2021</a>	SRI SANJIB RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PRASAD MR. K KALITA MS D SAIKIA MR A TALUKDAR MR P J BORAH MR. B R DAS	MR D KALITA(R-2) PP, ASSAM
44	<a href="#">Crl.Pet./1408/2023</a> FIXED	SHAJAHAN ALI SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL	PP, ASSAM
45	<a href="#">I.A.(Crl.)/1/2024</a> WITH LCR 4 FILES, FIXED <b>in</b> Crl.Rev.P./28/2017 <b>WITH</b> <a href="#">Crl.Rev.P./28/2017</a>	3 NO. MATRI MANGAL SANCHAY <b>Versus</b> THE STATE OF ASSAM and ANR.	MR R CHAKRAVORTY MS. R. ENGJAIP S RABHA	MR. S DAS MS R R MUZIB (R-2) PP, ASSAM
		DEEPA DEKA <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S DAS MS.K DAS	MR.P K KALITA(R-2) MRR CHAKRABORTY(R-2) PP, ASSAM MR.M CHALIHA(R-2)
<b>HEARING</b>				
46	<a href="#">Crl.A./81/2012</a> WITH LCR 6 FILES, P.B.-1, FIXED	MD. NIZAM ALI @ NIZAMADDIN <b>Versus</b> STATE OF ASSAM	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYYA MS.D DUTTA	PP, ASSAM
47	<a href="#">Crl.Pet./190/2014</a>	STATE OF ASSAM and ANR. <b>Versus</b> CHIEF JUDICIAL MAGISTRATE and ANR	PP, ASSAM	MR.A CHOUDHURY MR.S BORTHAKUR
48	<a href="#">Crl.A./171/2021</a> 2 Y 5 M 26 D :WITH LCR 5 FILES, P.B.-1, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/443/2021</a> <b>in</b> Crl.A./171/2021	MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
		MD. RANU AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	PP, ASSAM
49	<a href="#">Crl.Pet./237/2021</a> WITH LCR 3 FILES(SCANNED COPY), FIXED	BINOY KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. R C PAUL (R-2) PP, ASSAM
50	<a href="#">WP(C)/4068/2021</a> FIXED	AMBE WIRE PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA 2 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b> <a href="#">WP(C)/3965/2021</a>	AMBE WIRE PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

52	<b>WITH</b> <a href="#">WP(C)/4025/2021</a>	AMBE WIRE PRIVATE LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
53	<a href="#">Crl.Pet./77/2022</a> WITH LCR 1 FILE, B/O	RATU TECHI AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM
54	<b>WITH</b> <a href="#">I.A.(Crl.)/96/2023</a> <b>in</b> Crl.Pet./77/2022	SHRI DILIP BANSAL <b>Versus</b> RATU TECHI AND 6 ORS. THE STATE OF ASSAM <b>Versus</b> RAJEN SAIKIA AND ANR	MR. R P SARMAH	MR. S K DEORI
55	<a href="#">Crl.A./97/2022</a> WITH LCR 3 FILES, FIXED			MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
55	<a href="#">Crl.Rev.P./160/2022</a> WITH LCR 4 FILES, B/O	HARBILASH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR. P P DAS	MR I HASSAN PP, ASSAM
56	<a href="#">Crl.Rev.P./506/2022</a> FIXED	DEBAKESH MALLA BUZAR BARUAH <b>Versus</b> DIPAK DAS AND ANR	MS. M DEV MS P DEB MS N DEB	MR. A AHMED (R-1) MR. I U CHOWDHURY (R-1) U U KHAN (R-1) PP, ASSAM
57	<b>WITH</b> <a href="#">I.A.(Crl.)/188/2024</a> <b>in</b> Crl.Rev.P./506/2022	DEBAKESH MALLA BUZAR BARUAH, <b>Versus</b> DIPAK DAS AND ANR	MR. R ALI MR H A AHMED MR. R ISLAM MR B SAIKIA	MR. A AHMED PP, ASSAM
57	<a href="#">Crl.A./165/2023</a> 0 Y 11 M 25 D :WITH LCR 5 FILES, FIXED	PABITRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
58	<b>WITH</b> <a href="#">I.A.(Crl.)/398/2023</a> <b>in</b> Crl.A./165/2023	PABITRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
58	<a href="#">Crl.A./166/2023</a> 3 Y 9 M 22 D :WITH LCR 4 FILES, FIXED	ARJUN DEB BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MR. S RANA	PP, ASSAM
59	<b>WITH</b> <a href="#">I.A.(Crl.)/404/2023</a> <b>in</b> Crl.A./166/2023	ARJUN DEB BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MR. S RANA	PP, ASSAM
59	<a href="#">Crl.Rev.P./434/2023</a> FIXED	SADDAM HUSSAIN <b>Versus</b> AMINA KHATUN	MR H R A CHOUDHURY	MS S MEDHI MS S MEDHI MR A ALI MS. M KHATUN

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LEAVE NOTE OF ADVOCATES FOR 12/03/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
8)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
9)	MR. S ZAMAN	06-03-2024	To	15-03-2024
10)	MR. M ALAM	06-03-2024	To	15-03-2024
11)	MR S PARASHAR	13-03-2024	To	20-03-2024
12)	MS.TWINKLE SARMA	13-03-2024	To	20-03-2024
13)	MR. S CHAMARIA	11-03-2024	To	13-03-2024
14)	MR. A DHAR	11-03-2024	To	12-03-2024
15)	MR D K MISHRA	13-03-2024	To	14-03-2024
16)	MR B PRASAD	13-03-2024	To	14-03-2024
17)	MR. O P BHATI	11-03-2024	To	07-04-2024